He asked 'How long was the intrusion?' I said 'It was no longer than was tactically necessary to remove it'. I think that is enough,

I think these were the questions. In regard to Mr. Subramanian Swamy, I have already intervened in between.

THE DEPUTY CHAIRMAN: Mr. Prime Minister, there was one question which was raised by the last speaker that by involving us in this sector, are they making use of the other areas for sending more infiltrators?

SHRI VISHWANATH PRATAP SINGH: Well, I do not think we will get into these traps by such simple ruse. We have got our whole defence set-up which knows these things. They are alert all across the border and I do not think we will get into these traps. (Interruptions) Shrimati Bijcya Chakravarty said 'There are no soft options.' About the infiltration, she said 'The tone is subdued'. The tone is subdued but quite firm and I think this is how a strong country should respond. At the same time, we should not over react and lose sight of the long-term goal. We will pursue the long-term goal while taking these things in our stride,

I thank all the hon, Members. Let me sum up and say that our alertness is full on the border. We have full confidence in our armed forces and in the people of the country, because it is a joint effort for the security of the country. We are alert. We are not complacent. But I think, in this one incident we should not read too much at this moment.

SHRI JAGESH DESAI (Maharashtra): 'At this moment'. That is the qualification.

SHRI VISHWANATH PRATAP SINGH: We should pursue our long-term goal of having better relations with Pakistan.

I thank all the hon. Members.

MESSAGE FROM THE LOK SABHA The Armed Forces (Jammu and Kashmir) Special Powers Bill, 1990

SECRETARY-GENERAL: Madam. I have to report to the House the following message received from the Lok Sabha, signed by the Additional Secretary of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Armed Forces (Jammu and Kashmir Special Powers Bill, 1990, as passed by Lok Sabha at its sitting held on the 21st August, 1990."

Madam, I lay a copy of the Bill on the Table of the House.

THE DEPUTY CHAIRMAN: The House is now adjourned and we will meet again tomorrow at 11 a.m.

The House then adjourned at fifteen minutes past seven of the clock till eleven of the clock on Wednesday, the 22nd August, 1990.